- (a) the number of posts of Directors and Chairman approved/cleared by the Ministry during the last financial years in the PSUs/PSEs;
- (b) the number of officers from SC, ST and OBC who were selected amongst the above lot; and
- (c) the reasons for claims of SC/ST officers not getting appropriate justice inspite of various public announcements from senior quarters?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI V. NARAYANASAMY): (a) Total: 94 (25 Chairman and Managing Directors and 69 Functional Directors), during the Financial Year 2009-2010.

- (b) The posts of Chairman/Directors in PSUs/PSEs which are senior Board level posts are filled up by contractual appointment. The PESB, which is an apex body to make recommendations for these posts, does not maintain information regarding SC/ST/OBC status of the applicants and candidates selected.
- (c) Data maintained does not reflect caste composition. However, there is no reservation for any group.

Vacant post of vigilance commissioners

- 2534. SHRI PRAKASH JAVADEKAR: Will the PRIME MINISTER be pleased to state:
- (a) the number of posts of vigilance commissioners that are still vacant and for how long;
 - (b) the details thereof and the reasons therefor, and
 - (c) the action Government proposes to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI V. NARAYANASAMY): (a) No post of Vigilance Commissioner is vacant in the Central Vigilance Commission.

(b) and (c) Does not arise

Pending appeals/complaints before CIC

- 2535. SHRI RAMA CHANDRA KHUNTIA: Will the PRIME MINISTER be pleased to state:
- (a) the number of appeals/complaints pending before Central Information Commission (CIC), as on date;
 - (b) the reasons for such a large backlog; and
- (c) the steps taken by Government to clear the backlog of appeals/complaints pending before CIC?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI V. NARAYANASAMY): (a) 13668 appeals/complaints were pending before the Central Information Commission as on 30.09.2010.

- (b) Number of appeals/complaints filed before the Commission has increased with the increase in the number of Right to Information applications made to Public Authorities.
- (c) A special drive has been launched by the Commission to dispose of the cases which are more than three months old.

Anti-corruption hotline machine

†2536. SHRI ISHWARLAL SHANKARLAL JAIN: Will the PRIME MINISTER be pleased to state:

- (a) whether Central Vigilance Commission (CVC) is considering to install and anti-corruption hotline machine to curb corruption in Government offices;
 - (b) if so, the details thereof;
 - (c) whether such machines would be installed in all the States of the country; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI V. NARAYANASAMY): (a) and (b) In order to provide assurance to the citizens to the effect that prompt deterrent action would be taken against the delinquents and to devise strategies for public awareness, the Central Vigilance Commission on the occasion of Vigilance Awareness Week has started a toll free hotline No. 1800-11-1180. For this purpose, ten dedicated phone lines have been installed in the Commission for lodging complaints by citizens. These complaints are forwarded to the Chief Vigilance Officer/Competent Authority concerned for taking necessary action and report.

(c) and (d) The Central Vigilance Commission's toll free number is accessible to all citizens in all the States/UTs of the country. There is no proposal to install separate facility in the States/UTs.

Delay in allocation of services to candidates of CSE

- 2537. SHRIMATI KUSUM RAI: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that UPSC has declared supplementary lists of selected candidates for Civil Services Examination-2006, 2007 and 2008 batches;

[†]Original notice of the question was received in Hindi.